

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES
IN THE MONTH OF AUGUST, 2015 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
CIVIL (MAIN) CASE:												
1	RFA	65	2	0	1	0	1	0	0	0	2	65
2	MFA	7	0	0	0	0	0	0	0	0	0	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	39	0	0	0	0	3	0	0	0	3	36
5	FAO	8	1	0	0	0	0	0	0	0	0	9
6	ARB. P	2	1	0	0	0	2	0	0	0	2	1
7	ARB. A	6	0	0	0	0	0	0	0	0	0	6
8	MAT APPL	38	1	0	3	0	0	0	0	0	3	36
9	FA	31	1	0	1	0	0	0	0	0	1	31
10	MAC	442	9	0	0	0	30	0	0	0	30	421
11	ITA	3	0	0	0	0	0	0	0	0	0	3
12	CROSS OBJECTION	49	0	0	1	0	13	0	0	0	14	35
13	LA. APPL	268	5	0	0	0	47	0	0	0	47	226
14	CE. REF	3	0	0	0	0	0	0	0	0	0	3
15	CRP	61	14	0	0	0	15	0	0	0	15	60
16	REV. PET	6	1	0	0	0	3	0	0	0	3	4
17	Tr. P (C)	3	0	0	0	0	0	0	0	0	0	3
18	CONT. CAS (C)	14	6	0	1	0	3	0	0	0	4	16
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0
21	WP (C)	829	40	0	46	0	53	0	0	0	99	770
22	WA	53	6	0	9	0	0	0	0	0	9	50
23	WP (C) (PIL)	21	4	0	3	0	0	0	0	0	3	22
24	WP (C) (CAT)	3	0	0	0	0	0	0	0	0	0	3
25	WP (C) (HC)	1	0	0	0	0	0	0	0	0	0	1
26	RSA/SA	225	10	0	0	0	7	0	0	0	7	228
27	SAO	2	1	0	0	0	1	0	0	0	1	2
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
TOTAL		2179	102	0	65	0	178	0	0	0	243	2038

CIVIL (MISC) CASE:												
30	CM. APPL	696	24	0	28	0	86	0	0	0	114	606
31	CAVEAT	2	0	0	1	0	0	0	0	0	1	1
TOTAL		698	24	0	29	0	86	0	0	0	115	607
CRL. (MAIN) CASE:												
32	CRL. A(J)	116	4	0	2	0	3	0	0	0	5	115
33	CRL. A	60	4	0	1	0	1	0	0	0	2	62
34	CRL. REV. P	214	10	0	0	0	12	0	0	0	12	212
35	CRL. PETN	52	5	0	0	0	15	0	0	0	15	42
36	CRL. LP	4	1	0	2	0	0	0	0	0	2	3
37	CRL(D)REF.	0	0	0	0	0	0	0	0	0	0	0
38	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0
39	WP (CRL)	3	1	0	1	0	0	0	0	0	1	3
40	CONT. CAS (CRL)	2	0	0	0	0	0	0	0	0	0	2
TOTAL		451	25	0	6	0	31	0	0	0	37	439
CRL (MISC) CASE:												
41	CRL. M. APPL	91	0	0	1	0	8	0	0	0	9	82
42	CRL. MC	0	0	0	0	0	0	0	0	0	0	0
43	AB	9	12	0	0	0	15	0	0	0	15	6
44	BA	12	18	0	0	0	23	0	0	0	23	7
TOTAL		112	30	0	1	0	46	0	0	0	47	95
GRAND TOTAL		3440	181	0	101	0	341	0	0	0	442	3179

HIGH COURT OF TRIPURA, AGARTALA
DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE **YEAR -WISE PENDENCY** OF CASES AT THE END OF **AUGUST, 2015** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDENCY
CIVIL (MAIN) CASES:															
1	RFA	1	0	0	0	0	2	1	3	6	16	13	12	11	65
2	MFA	0	0	0	0	0	0	1	1	0	1	2	1	1	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	0	0	0	5	14	5	7	5	36
5	FAO	0	0	0	0	1	0	0	0	2	1	2	1	2	9
6	ARB. P	0	0	0	0	0	0	0	0	0	0	0	0	1	1
7	ARB. A	0	0	0	0	0	0	0	0	5	1	0	0	0	6
8	MAT APPL	0	0	0	1	0	0	0	0	3	8	6	9	9	36
9	FA	0	0	0	0	0	0	1	0	4	2	5	10	9	31
10	MAC	0	0	0	0	1	0	0	1	28	109	132	100	50	421
11	ITA	0	0	0	0	0	0	0	0	0	0	3	0	0	3
12	CROSS OBJECTION	0	0	0	0	0	0	1	0	1	5	12	10	6	35
13	LA. APPL	0	0	0	0	0	1	0	3	6	49	89	56	22	226
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	3	0	3
15	CRP	0	0	0	0	0	1	1	1	4	0	0	2	51	60
16	REV. PET	0	0	0	0	0	0	0	0	0	0	0	0	4	4
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	0	3	3
18	CONT. CAS (C)	0	0	0	0	1	0	0	1	0	0	0	1	13	16
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	WP (C)	0	0	6	17	6	9	21	24	71	111	85	186	234	770
22	WA	0	0	0	0	0	0	0	1	0	7	7	23	12	50
23	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	0	2	7	13	22
24	WP (C) (CAT)	0	0	0	0	0	0	0	0	0	1	1	0	1	3
25	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	1	0	0	1
26	RSA/SA	0	0	0	1	1	8	3	4	42	50	55	36	28	228
27	SAO	0	0	0	0	0	0	0	0	0	1	0	0	1	2
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL		1	0	6	19	10	21	29	39	177	376	420	464	476	2038

Four WP(C)s of 2005 & three WP(C)s of 2006 are pending due to the pendency of connected Special Leave Petitions in the Hon`ble Supreme Court.

Eleven Writ Appeals of 2010, 2012, 2013, 2014 & 2015 can not be listed as none of the Hon`ble Judges can hear these.

Sl. No.	CATEGORY OF CASES	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDING
CIVIL (MISC) CASE															
30	CM. APPL	0	0	0	1	1	4	16	24	42	87	101	148	182	606
31	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	1	1
TOTAL		0	0	0	1	1	4	16	24	42	87	101	148	183	607
CRL. (MAIN) CASE															
32	CRL. A (J)	0	0	0	0	0	0	0	0	6	2	30	36	41	115
33	CRL. A	0	0	0	0	0	1	0	2	0	3	14	24	18	62
34	CRL. REV. P	0	0	0	0	1	1	2	10	4	48	69	46	31	212
35	CRL. PETN	0	0	0	0	0	0	0	2	2	14	11	6	7	42
36	CRL. LP	0	0	0	0	0	0	0	0	0	0	0	0	3	3
37	CRL (D) REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0
38	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
39	WP (CRL)	0	0	0	0	0	0	0	0	0	0	0	1	2	3
40	CONT. CAS (CRL)	0	0	0	0	0	0	0	0	0	0	1	0	1	2
TOTAL		0	0	0	0	1	2	2	14	12	67	125	113	103	439
CRL (MISC) CASE															
41	CRL. M. APPL	0	0	0	0	0	0	4	3	4	17	21	11	22	82
42	CRL. MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0
43	AB	0	0	0	0	0	0	0	0	0	0	0	0	6	6
44	BA	0	0	0	0	0	0	0	0	0	0	0	0	7	7
TOTAL		0	0	0	0	0	0	4	3	4	17	21	11	35	95
GRAND TOTAL		1	0	6	20	12	27	51	80	235	547	667	736	797	3179